

Banking Regulation Act to provide for nomination facilities to account holders, which will result in expeditious payment of such balances to the nominees.

#### Rate of Inflation

662. SHRI CHINTAMANI PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether the rate of inflation between November, 1980 and February 1981 has gone down;

(b) if so, to what extent; and

(c) how has it helped to check the price-rise?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (c). The annual rate of inflation in terms of Wholesale Price Index (1970-71=100) decelerated from 16.3 per cent in November 1980 to 14.7 per cent in January 1981 (the latest available). Thus, there has been a moderation in inflationary pressures in the recent months. Government is keeping a watch on the price situation and further steps will be taken as necessary.

बीड़ी निर्माताओं से बकाया करों की दफूली करने के लिए कार्यवाही

663. श्री धर्मबास शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के उन बीड़ी निर्माताओं/बीड़ी कम्पनियों/बीड़ी कारखानों के नाम क्या हैं जिन्होंने 1979-80 में दो लाख रुपये से अधिक का शुद्ध लाभ कमाया है;

(ख) इन कम्पनियों के प्रोपराइटरों/भागीदारों के नाम और पते क्या हैं;

(ग) क्या इन कम्पनियों ने उक्त वर्ष के लिये आंके गये पूरे उत्पादन शुल्क तथा आय कर का सरकार को भुगतान कर दिया है; और

(घ) सरकार उनसे बकाया कर वसूल करने के लिये क्या कार्यवाही कर रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) से (घ). सूचना एकत्र की जा रही है और सदन पटल पर रख दी जायगी ।

#### Income-Tax Raids in Gujarat

664. SHRI RAMJIBHAI MAVANI: Will the Minister of FINANCE be pleaser to state;

(a) whether it is a fact that a number of raids by Income Tax Department and various agencies of Finance Department have been made during 1st November, 1980 to 31st January, 1981 in Gujarat on various businessmen, industrialists, companies and others;

(b) if so, the reasons for conducting such unexpected raids;

(c) the name, status and details of each person and concern where such raids were made;

(d) the outcome of such raids;

(e) the details of black and unaccounted money and jewellery, gold-silver, benami accounts documents found are seized yielded from each one and locker sealed; and

(f) the action taken or proposed to be taken against each one?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) to (f). Information regarding number of searches conducted by the enforcement agencies under the Ministry of Finance, during the period from 1st November, 1980 to 31st January, 1981 value of currency and the goods seized as a result of the searches (including those from lockers) and the action taken or proposed to be taken, is being collected